

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 150, 129,167, 184, 212, 224, 232, 247, 252 & 253 of  
2012**

**Dated: 5<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 212 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Sshadri**

**Counsel for the Respondent (s) Mr. Pradeep Misra and  
Mr. Daleep Kr. Dayani for R.2  
Mr. Manu Seshadri  
Mr. R.B. Sharma**

**Appeal No. 224 of 2012**

**NTPC Ltd. ...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Sshadri**

**Counsel for the Respondent(s): Representative of A.P. Transco**

**Appeal No. 232 of 2012**

**NTPC Ltd.** **...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.** **...Respondent(s)**

**Counsel for the Appellant(s) :** **Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Sshadri**

**Counsel for the Respondent (s)** **Mr. Pradeep Misra and  
Mr. Daleep Kr. Dayani for R.2  
Mr. R.B. Sharma**

**Appeal No. 247 of 2012**

**NTPC Ltd.** **...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.** **...Respondent(s)**

**Counsel for the Appellant(s) :** **Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Sshadri**

**Counsel for the Respondent(s):** **Mr. Manu Seshadri**

**Appeal No. 252 of 2012**

**NTPC Ltd.** **...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.** **...Respondent(s)**

**Counsel for the Appellant(s) :** **Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Sshadri**

**Counsel for the Respondent(s):**

**Appeal No. 253 of 2012**

**NTPC Ltd.** **...Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.** **...Respondent(s)**

**Counsel for the Appellant(s) :** **Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Sshadri**

**Counsel for the Respondent(s):** **Mr. Sanjay Sen and  
Mr. Hemand Singh for R-2**

**Appeal No. 167 of 2012**

**NTPC Ltd.** **... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.** **....Respondent(s)**

**Counsel for the Appellant(s):** **Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s):** **Mr. Pradeep Misra and  
Mr. Daleep Kr. Dayani for R.2  
Mr. R.B. Sharma for R.3  
Mr. Aashish Gupta  
Ms. Tarunima Vijra for R.4**

**APPEAL No. 184 of 2012**

**NTPC Ltd.** **.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.** **...Respondent (s)**

**Counsel for the Appellant(s):** **Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s):** Mr. Pradeep Misra and  
Mr. Daleep Kr. Dayani for R.2  
Mr. R.B. Sharma for R.7  
Mr. Aashish Gupta and  
Ms. Tarunima Vijra for R.8

**Appeal No. 150 of 2012**

**NTPC Ltd.** .... Appellant (s)  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ...Respondent (s)

**Counsel for the Appellant (s) :** Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

**Counsel for the Respondent (s)** Mr. Pradeep Misra and  
Mr. Manoj Dubey

**Appeal No.129 of 2012**

**NTPC Ltd.** ...Appellant (s)  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors.** ...Respondent(s)

**Counsel for the Appellant (s) :** Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

**Counsel for the Respondent(s):** Mr. Vallinayagam for R.7

**ORDER**

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant in all these Appeals, for some time. He is directed to file the written notes after serving copy on the other side.

The learned counsel for the Respondents, who have not filed the reply are at liberty to file the reply after serving copy on the other side.

Post the matter for further hearing on **12.03.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**